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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/66/2016

NAME OF THE PETITIONER(S) : John Mathews & 3 others

NAME OF THE RESPONDENT(S) : Stanpro Pharmaceuticals Limited

UNDER SECTION : 111A & 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYA SHANKAR	ADV. FOR 1st RESPONDENTS	R. Vidhya Shankar
2.	MR. HARISHANKAR MANI ADV. M.	Counsel for Petitioner	Anant

**ORDER**

Shri Anant Merathia, counsel for petitioner present. Shri R Vidhya Shankar, counsel for R1 present. Counsel for the applicant in CA 69/2011 stated that he has filed written arguments in the Registry and copy of the same is provided to the other side. At request time extended for hearing. Put up on **06.03.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)